

(5)

MA. 802/06

in

OA 933/05

Dt. 07.02.06

Hon' Mr. K. B. S. Rajan, J.M.

Hon' Mr. A. K. Singh, A.M.

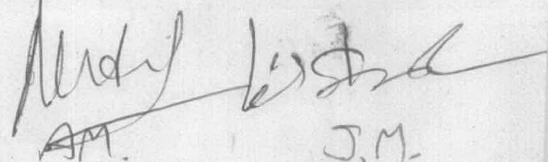
Sri R. Verma for the applicant.

Order dt. 16.08.05 contains innocuous mistake in that liberty was granted to file a separate OA in respect of relief at Sl. No. 8(2) whereas it has been wrongly spelt as "in respect of remaining relief".

This error is corrected by substituting the word 'remaining' with the word 'that'.

This order will form part of the order dt. 16.08.05.

MA No. 802/06 is disposed of


A.M. J.M.

